

**MARGINAL FARMERS AND AGRICULTURAL WORKERS' PENSION BILL\***

**SHRI P. RAJAGOPAL NAIDU :** I beg to move for leave to introduce a Bill to provide for payment of pension by the Central Government to the marginal farmers and agricultural workers after their completing 70 years of age.

**MR. DEPUTY-SPEAKER :** The question is,

"That leave be granted to introduce a Bill to provide for payment of pension by the Central Government to the marginal farmers and agricultural workers after their completing 70 years of age".

*The motion was adopted.*

**SHRI P. RAJAGOPAL NAIDU :** I introduce the Bill.

**INCOME-TAX (AMENDMENT) BILL\***

*(Amendment of section 53)*

**SHRI R. D. GATTANI (Jodhpur) :** I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961.

**MR. DEPUTY-SPEAKER :** The question is:

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961".

*The motion was adopted.*

**SHRI R. D. GATTANI :** I introduce † the Bill.

15' 33 hrs.

**EXPLORATION AND UTILIZATION OF UNDERGROUND WATER RESOURCES BILL\***

**SHRI K. LAKKAPPA (Tumkur) :** I beg to move for leave to introduce a Bill to provide for better utilization of the underground water resources for irrigation purposes.

**MR. DEPUTY-SPEAKER :** The question is:

"That leave be granted to introduce a Bill to provide for better utilization of the underground water resources for irrigation purposes".

*The motion was adopted.*

**SHRI K. LAKKAPPA :** I introduce the Bill.

**SMALL FARMERS ASSISTANCE BILL\***

**SHRI K. LAKKAPPA :** I beg to move for leave to introduce a Bill to provide for the grant of loans and various subsidies to small farmers.

**MR. DEPUTY SPEAKER :** The question is:

"That leave be granted to introduce a Bill to provide for the grant of loans and various subsidies to small farmers.

*The motion was adopted.*

**SHRI K. LAKKAPPA :** I introduce the Bill.

15' 34 hrs.

**SPECIAL MARRIAGE (AMENDMENT) BILL\***

*(Amendment of section 4 and 6).*

**SHRI R. D. GATTANI (Jodhpur) :** I beg to move for leave to introduce a Bill further to amend the Special Marriage Act, 1954.

**MR. DEPUTY-SPEAKER :** The question is:

"That leave be granted to introduce a Bill further to amend the Special Marriage Act, 1954".

*The motion was adopted...*

**SHRI R. D. GATTANI :** I introduce the Bill.

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† Introduce with the recommendation of the President.